

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013 &
I.A. No. 102 of 2014**

Dated : 8th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.
Versus
Gujarat Electricity Regulatory
Commission & Ors.**

..... Appellant(s)

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan**

Counsel for the Respondent(s):

**Mr. Amit Kapur
Mr. Gaurav Dudiya for R. 76
Mr. Buddy A. Ranganadhan for R.7**

**Ms. Poonam Mathur for
Mr. Gaurav Mathur for R. 11, 15, 19,
61, 69
Mr. Shekhar P. Jha for R.77
Mr. Marfatia for R. 16, 29,67 &78
Mr. Nishant Katoch for R.40, 57 & 60
Mr. Hemant Singh for R. 42
Mr. Jaydeep Bhambhomi
Mr. Piyush Joshi fo R.57
Mr. Hemant Sahai
Ms. Mazag Andrabi for R. 20, 26 & 23
Mr. Ashwini Chawla for R.55
Mr. Sanjay Sen, Sr. Adv. with
Mr. Rajiv Yadav for R.1
Mr. Rupesh Kumar
Mr. Pravesh Bahugona for R.73
Mr. Ashwini for R. 55
Mr. Vikas Mishra for R.17 & 45
Ms. Manisha T Karia for R.39
Mr. Sanjeev Kumar
Mr. A Bhattacharya**

Mr. Udayan Yadav
Mr. Sameen Vyas for R.12, 21, 30 & 47
Mr. Rajeev Kumar for R.40, 57 & 60
Mr. S.R. Pandey (Rep.) for R.1
Mr. Sitesh Mukherjee
Mr. Aniket Prasoon for R.9

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant in Rejoinder for some time.

Post the matter for further hearing on **23.05.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson